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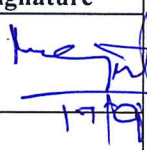
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.9.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 418/230/HDB/2018 Connected with CA(CAA) No. 572/230/HDB/2018
NAME OF THE COMPANY	Celon Laboratories Pvt Ltd(Demerged Co.) & Mviyes Pharma Ventures Pvt Ltd (Resulting Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS R. Ramakrishna Gupta	PCS	ramakrishna@ onarc.com	 17/9/2018

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	
for ROC			

ORDER

Learned PCS Mr.R.Ramakirshna Gupta present for Petitioner.
Learned counsel Ms.Suma present on behalf of Mr.T.Sujan
Kumar Reddy for ROC.

Petitioner filed affidavit relating to the objections filed by the
IT Dept.

RD counsel not present.

Representative of RD counsel represented that RD counsel
engaged in the Hon'ble High Court of Judicature at Hyderabad
and RD is undergoing Training.

List the matter on 20.09.2018.


MEMBER JUDICIAL